

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 72 OF 2017 IN
APPEAL NO. 34 OF 2017**

Dated: 30th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**M/s Suryachakra Power Corporation Ltd. ...Appellant(s)
Vs.
Electricity Department, A&N Administration & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran
Mr. Rohit Rao N
Mr. Mukund P. Unny

Counsel for the Respondent(s) : Ms. Rinku Gautam, Director(JERC)

ORDER

**IA NO. 72 OF 2017
(Appl. for urgent listing)**

We have heard learned counsel for the appellant/applicant. For the reasons stated in the application, application is disposed of.

Registry is directed to list the matter on **01.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**